CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

OA No.2384/1999

New Delhi this the 26th day of May, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

- J.B. Murthy S/o Late Shri J. Sitaramayya R/o 1447/B-1, Vasant Kunj, New Delhi-70.
- 2. T.K.Das S/o Late Shri J.C.Das R/o 1613/B-1, Vasant Kunj, New Delhi-70.
- Shiv Kumar Bhatia 3. S/o Late Kesho Lal Bhatia R/o 203 B, Pocket 'C', Sidharth Extention, New Delhi-14.

... Applicants

(None)

-Versus-

- Union of India through Secretary, 1. Ministry of Home Affairs, Government of India, North Block, New Delhi.
- 2. Director, Intelligence Bureau (MHA) North Block New Delhi.

... Respondents

(By Shri S.M. Arif, Advocate)

O R D E R (ORAL)

Shri Justice Ashok Agarwal:

Applicants and their Advocate have been consistently absent. They were absent on 23.12.1999, 16.2.2000, 7.4.2000 and 11.5.2000 and are absent today also. Present OA in the circumstances is dismissed for default.

(V.K. Majotra)

Majoh?

Member (A)

(Ashok Agarwal)

Chairman